

**Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 16.11.2020

ORDER NO. 89 of 2020

Hon'ble President is pleased to partially modify the roster order no. 77 to order the sitting commencing from 17.11.2020 for **CESTAT, New Delhi** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	17.11.2020	Anti Dumping matters as notified.

Note:

1. The hearing of Anti Dumping matters may continue to subsequent days, if found necessary.
2. Division Bench matters will be heard by the Bench of Hon'ble President and Sh. P. V. Subba Rao, Hon'ble Member (Technical) after Anti Dumping matters are over.

By Order


(Bineesh Kumar K.S.)
Registrar

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Registrar